

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
Nagpur Circuit Bench**

**OA No. 2028/2021**

**Date of decision : 19.03.2021**

**Coram: Dr. Bhagwan Sahai, Member (A)  
Ravinder Kaur, Member (J)**

Shri Jitendra Amrut Singh,  
Age: 50 Years, Occ: Service,  
R/o Civil Lines, Janta Colony, Gondia.

... *Applicant.*  
(By Advocate Shri G G Bade).

**Versus**

1. The Union of India,  
Represented through: The Secretary,  
Ministry of Railways, South Block,  
New Delhi- 110 001.
2. The Chief Project Director,  
Railway Electrification, 4<sup>th</sup> Floor,  
Nirman Bhavan, Opposite Rail Nilayam,  
Secunderabad.
3. The Divisional Office,  
Personal Department, Kings Way, Nagpur.
4. The Senior Section Engineer,  
Railway Electrification,  
Miraj (GR. 246),  
Solapur.

.. *Respondents.*  
(By Advocate Shri Alok Upasani).

**Order (Oral)**  
**Per : Dr. Bhagwan Sahai, Member (A).**

**Present:**

None for the applicant.

2. Advocate Shri Alok Upasani for the respondents.
3. There is an intimation from the applicant's

counsel that the grievance of the applicant in this OA has already been settled by the respondents. Thus, this OA has become infructuous. So it is closed.

(Ravinder Kaur)  
Member (Judicial)

(Dr. Bhagwan Sahai)  
Member (Administrative)

Ram.

SD  
OSTOKI